

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL APPLICATION [ABA] NO. /2020.
LD-VC-CRI.ABA NO.3/2020.

Sk. Ayub Sheikh Yusuf

-VERSUS-

The State of Maharashtra.

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Shri M.N. Ali, Advocate for the Applicant.

CORAM : VINAY JOSHI, J.

DATE : APRIL 23, 2020.

Heard.

2. Issue notice to non-applicant,
returnable on 05.05.2020. Learned A.P.P. waives
notice for respondent.

JUDGE

Rgd.